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The Gujarat Government Gazette

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Separate paging is given to this Part in order that it may be filed as a separate compilation

PART-IV

Acts of the Gujarat Legislature and Ordinances promulgated and Regulations made by the Governor.

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LEGAL DEPARTMENT

Sachivalaya, Ahmedabad, 29th December 1962.

The following Act of the Gujarat Legislature, having been assented to by the President on the 26th December 1962, is hereby published for general information.

AKBAR S. SARELA,
Secretary to Government,
Legal Department.

GUJARAT ACT NO. XXXVI OF 1962.

(First published, after having received the assent of the President in the "Gujarat Government Gazette" on the 29th December 1962)

An Act further to amend the Saurashtra Rent Control Act, 1951.

It is hereby enacted in the Thirteenth Year of the Republic of India as follows:-

1. This Act may be called the Saurashtra Rent Control (Gujarat Amendment) Act, 1962.

2. In section 3 of the Saurashtra Rent Control Act, 1951, in sub-section (1) for the figures "1961" the figures "1964" shall be substituted.

Gen.
Act
XXII
of
1962.

Short title.
Amendment
of section 3
of Gen.
Act XXII
of 1951.